

(b) whether it is a fact that very recently about a dozen of Burmese nationals have been arrested for entering Jammu and Kashmir without passports; and

(c) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) According to the available reports, excepting some MOG tribal refugees who entered Tripura from Bangladesh and some Burmese nationals detected in some States without valid travel documents, there has not been any marked increase in the number of foreigners coming to India illegally without valid passport etc.

(b) Yes, Sir.

(c) Foreigners who are found to have entered India without valid travel documents are proceeded against under the provisions of relevant laws. Patrolling along the international border has been intensified and constant vigilance is kept to check any infiltration from across the borders.

### शक्तिचालित करचे के लिये राजसहायता

1428. श्री हरी शंकर गहलोती : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह शक्तिचालित करचे के लिए राजसहायता संबंधी मांग पर सरकार का कोई कार्यवाही करने का विचार है ;

(ख) क्या अनधिकृत शक्तिशाली करचे को अधिकृत करने के लिए 450 रुपये वार्षिक कर देना पड़ता है, जो अधिकृत है ;

(ग) यदि हाँ, तो इस बारे में प्राप्त हुए प्रस्तावों का स्वीकार क्या है ; और

(घ) उक्त प्रस्तावों को कब तक कार्यरूप दिया जायेगा ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आशा भादति) : (क) शक्तिचालित करचों के लिए राजसहायता देने का कोई प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) अनधिकृत शक्तिचालित करचों को नियमित करने के लिए कोई भी वार्षिक कर नहीं है । किन्तु केन्द्रीय उत्पादन शुल्क विभाग अस्थायी एल-4 लाइसेंस जारी करने के लिए 400 रु० प्रति करचे के हिसाब से लाइसेंस फीस के रूप में लेता है । अधिकृत सूती शक्तिचालित करचों को कोई एल-4 लाइसेंस देने की आवश्यकता नहीं है ।

(ग) और (घ)। प्रश्न ही नहीं उठते ।

### Damage of Cement Bags at Kandla, Port

1429. SHRI ANANT DAVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that large quantity of cement bags were damaged at Kandla Port;

(b) if so, what action is being taken; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). So far two ships carrying a quantity of 8,600 metric tonnes and 24,874 metric tonnes of cement have been unloaded at Kandla. While out of the first ship a quantity of 60 tonnes only was damaged, it was found that in the case of the second ship, there was a heavier bursting of bags. The cement from burst bags is being re-bagged. The